

**OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE SRINAGAR**

ORDER:- 02

DATED:- 18-04-2020

Pursuant to the Order issued by the Hon'ble High Court of J&K vide No.1579/GS dated 17-04-2020, Mr. Haq Nawaz Zargar 4th Additional District & Sessions Judge Srinagar Cell No.9419026026 and Mr. Faheem Manzoor, System Officer e-Court District Court, Srinagar Cell No.9419026653 are hereby nominated as Nodal Officers for receipt and redressal of complaints regarding VC related issues within the territorial Jurisdiction of District Srinagar.

Besides this Mr. Abdul Aziz Teeli Sr. Lawyer Cell No. 9419013409 is nominated as amicus curie for District Srinagar who shall work in the cases where the litigants are not in a position to approach the Court even through Video Conferencing till the time Lockdown continues.



(Ab. Rashid Malik)

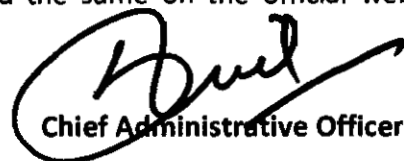
Pr. District & Sessions Judge
Srinagar

Date: 18-04-2020

No:37-42/PDJS/Adm/20

Copy to:-

1. Registrar General Hon'ble High Court of J&K Jammu for information.
2. Pr. Secretary to Hon'ble the Chief justice High Court of J&K Jammu for information of His Lordship.
3. Director Information J&K, Jammu with the request to give wide publicity in Print & Electronic Media.
4. Secretary to Hon'ble Mr. Justice Rajesh Bindal, Judge High Court of J&K (Administrative Judge District Srinagar) for information of His Lordship.
5. 4th Additional District & Sessions Judge Srinagar for information and compliance.
6. Mr. Abdul Aziz Teeli Sr. Lawyer for information
7. Mr. Faheem Manzoor System Officer e-Court District Srinagar for information and compliance with further direction to upload the same on the official websites of Hon'ble High Court & District Court Srinagar.


Chief Administrative Officer